

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA
UNSTARRED QUESTION NO. 895

ANSWERED ON 27.07.2026

POLLUTION OF RIVER WATERS

895 # Shri GOVINDBHAI LALJIBHAI DHOLAKIA:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether it is a fact that the Central Pollution Control Board is monitoring water quality for making river water potable, ensuring its purity and pollution control;
- (b) the number of locations in the country where such work is being carried out;
- (c) the number of locations in the State of Gujarat where such monitoring is being undertaken; and
- (d) the steps being taken by the Central Government in coordination with the State Government for keeping rivers pollution-free in the State of Gujarat?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) & (b) Central Pollution Control Board (CPCB), in association with the State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs) of States/UTs, monitors the water quality under the National Water Quality Monitoring Programme (NWQMP) at 4922 locations across the country which includes 2260 locations on rivers.

Water quality data under National Water Quality Monitoring Programme (NWQMP) is utilized for identification of PRS based on biochemical oxygen demand (BOD) concentration.

(c) As per the information received from Central Pollution Control Board (CPCB), presently monitors water quality at **187** locations which includes **65** locations of river under NWQMP in Gujarat.

(d) It is the primary responsibility of States/ Union Territories (UTs) and local bodies to ensure required treatment of sewage and industrial effluent, before discharging into recipient water bodies or land for prevention and control of pollution therein. For conservation of rivers in the country in non-Ganga Basin, this Ministry has been supplementing efforts of the States/UTs by providing financial and technical assistance under the Centrally Sponsored Scheme of National River Conservation Plan.

Under NRCP, pollution abatement schemes for conservation of three rivers in Gujarat namely Mindhola, Sabarmati and Tapi, were sanctioned at a total cost of Rs.187529 lakhs. With the implementation of these schemes, a sewage treatment capacity of 682.44 million litres per day (MLD) has been created in various towns of Gujarat. Further, project for creation of an additional 25 MLD of sewage treatment capacity has been sanctioned.
